## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/65/2016

NAME OF THE PETITIONER(S)

: J. Sivakumar & Another

NAME OF THE RESPONDENT(S)

: M/s Navrang Shipping Private Limited & 2 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

K.K. MURRALITIAARAN

Counsel for petitioner R. Alway.

2. R. ARAVIND

## **ORDER**

Mr.R.Aravind, Counsel for the petitioner present. Mr.K.K.Muralidharan, Counsel for Respondents R1 to R3 present. Counsel for the petitioner prayed for time, for making submission. At request, time is enlarged. Put up on 4.9.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)